

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.12/(MAH)/1998
CA No.

CORAM:

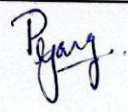
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2016

NAME OF THE PARTIES: Shri Vinod Kumar
V/s.
M/s. Sigmalon Equipments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
14	POORVA GARG ib MULLA & MULLA CRAIGIE BLUNT & CAROE	ADVOCATE FOR RESPONDENT	

ORDER

C.P. No. 12/397-398/CLB/MB/1998

Ld. Counsel for Respondent is present. Petitioner's side is absent.

Respondent's Counsel has submitted that the Petitioner remained absent for last hearing also. Since the pleadings are complete in this matter, Respondent side is hereby directed to argue this matter on the next date of hearing.

List this matter for hearing on 11th January, 2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 29.11.2016